

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/00054/2018

DATED THIS THE DAY OF 17th SEPTEMBER, 2018

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI DINESH SHARMA**

**...MEMBER (J)
...MEMBER(A)**

1. S.H.Anjanappa
S/o Hanumanthappa,
R/o Suddukunte Village & Post,
Madhugiri Taluk, Tumkur District,
Karnataka – 572 127. ...Applicant

(By Advocate Shri N.Obalappa)

Vs.

1. Union of India,
Represented by its Secretary,
Ministry of I&B, 'A' Wing,
ShastryBhavan,
New Delhi – 110 001.

2. The Chief Executive Officer,
PrasarBharati, Secretariat, Tower C,
Doordarshan Bhavan, Mandi House,
New Delhi – 110 001.

3. The Director General,
All India Radio, AkashvaniBhavan,
Parliament Street, New Delhi – 110001.

4. The Director General,
Doordarshan, Doordarshan Bhavan,
Copernicus Marg, New Delhi-110 001.

5. The Head of Office,
Doordarshan Kendra,
Gulbarga – 585 104.

6. The Pay & Accounts Officer,
Min. of I & B, IRLA,
A Wing, Soochana Bhavan,
Lodhi road,
New Delhi – 110 003. ...Respondents

(By Standing Counsel, Shri M.V.Rao for Respondents-2 to 6)

O R D E R**HON'BLE SHRI DINESH SHARMA****...MEMBER(A)**

The applicant's claim for grant of 2nd and 3rd MACP is mainly based on grant of such MACP to similarly placed employees in O.A. Nos.170/00249/2017 (Anand V. Patil vs. Secretary, Ministry of Information and Broadcasting, New Delhi & Others) and 170/00253/2017 (C.U. Bellakkii vs. Secretary, Ministry of Information and Broadcasting, New Delhi & Others), decided by this Bench of the Tribunal on 18th August, 2017.

2. The respondents have replied saying that they have filed Review Applications against those cases. The applicant, in his rejoinder, has informed that the Review Application No. 170/00003/2018 in O.A. No. 170/00249/2017 has been dismissed by this Tribunal vide order dated 6.8.2018.

3. After going through the records, it is clear that the facts of this case are exactly similar to the matters decided under the two aforesaid Original Applications. Hence this case is also disposed off accordingly with a direction to the respondents to issue orders granting the 3rd MACP, with Grade Pay of Rs. 7600/- with effect from 13.01.2013 and all consequential benefits, as prayed by the applicants within a period of three months from the date of receipt of a copy of this order. No orders as to costs.

(DINESH SHARMA)
ADMINISTRATIVE MEMBER

(DR.K.B.SURESH)
JUDICIAL MEMBER

Cvr.

Annexures filed by the applicant in OA:

Annexure-A1: Copy of the extract of grounds and relief claimed in O.A. No. 576/2016

Annexure-A2: Copy of the 3rd respondent order dated 21.07.2016

Annexure-A3: Copy of the order of Central Administrative Tribunal dated 04.08.2016

Annexure-A4: Copy of the extract of grounds and relief claimed by the applicant in O.A. No. 836/2016

Annexure-A5: Copy of the Central Administrative Tribunal order dated 10.02.2017 in O.A. No. 836/2016

Annexure-A6: Copy of the 5th respondent letter dated 03.08.2017

Annexure-A7: Copy of the Central Administrative Tribunal order in O.A. No. 576/2016 dated 18.08.2017

Annexure-A8: Copy of the Central Administrative Tribunal order dated 18.08.2017 in O.A. No. 249/2017 and 253/2017

Annexure-A9: Copy of the 3rd respondent communication dated 17.10.2017

Annexure-A10: Copy of the Central Administrative Tribunal order in O.A. No. 941/2016

Annexure-A11: Copy of the revised order dated 27.10.2017 in r/o Smt I.Y. Gajraj

Annexure-A12: Copy of the 5th respondent order dated 31.10.2017

Annexure-A13: Copy of the Central Administrative Tribunal order dated 12.01.2018 in CP No. 54/2017 in O.A. No. 836/2016

Annexures filed by the respondents along with reply:

Annexure-R1: Copy of the Ministry of I & B order dated 25.02.1999

Annexure-R2: Copy of the AIR, Bangalore order dated 23.06.1999

Annexure-R3: Copy of M/o. I&B letter dated 08.09.2014 alongwith copy of DoPT Note.

Annexure-R4: Copy of M/o. I&B letter dated 31.01.2018

Annexures filed by the applicant along with rejoinder:

Annexure-A14: Copy of the order in RA No. 3/2018 in O.A. No. 249/2017 dated 24.07.2018

